

परिवहन तथा संचार मंत्री (डा० पी० सुब्बारायन) : (क) जी नहीं ।

(ख) तथा (ग) चूंकि यह सेवा हाक-तार विभाग द्वारा प्रारम्भ की गई थी, अतः ४१ विभागों ने अपने नाम हिन्दी में रजिस्टर कराये हैं ।

†[THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) No.

(b) and (c) As the service was introduced by the P. & T. Department 41 departments registered their names in Hindi.]

‡LAND RECLAMATION IN NAJAFGARH JHEEL, DELHI

187-A. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the acreage of land under the Najafgarh Jheel, Delhi, which was reclaimed during the year 1959-60; and

(b) the tonnage of foodgrains produced on the reclaimed land during the first two crops?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) About 3,000 acres.

(b) About 60 tons of paddy were produced in Kharif. Rabi crops of wheat and Gram over the area are still standing.

† [ ] English translation.

‡Originally Starred Question No. 414, this question was transferred from the 7th March, 1960.

STATEMENT RE CERTAIN SUPPLEMENTARIES ON STARRED QUESTION NO. 476 ANSWERED EARLIER IN THE DAY

LETTER TO THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS REGARDING ALARM-CHAIN PULLING

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): Before you proceed further, Sir, about that chain-pulling affairs, so far as it pertains to me, I might make this submission since, I think, there was some confusion. I got a letter; it was exactly not a notice; it was a courteous letter, and I sent it up without any comments. I only said that I did not travel by that train, and the Chairman, Railway Board, has made amends for it.

SHRI BHUPESH GUPTA: No, Sir..

MR. CHAIRMAN: You said you were not in the habit of pulling chains. You never pulled any chain, that is what you said, and the departmental head to whom the letter was written made ample apology to you for the mistake he had committed. That is what you wanted to say. Very well.

STATEMENT RE STARRED QUESTION NO. 221 ANSWERED ON 22ND FEBRUARY, 1960

FINE REALISED DURING 1958 AND 1959 FOR SMUGGLING OF FOODGRAINS

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Mr. Chairman, Sir, when answering a supplementary question arising out of Starred Question No. 221 on 22nd February, 1960, regarding